GOVERNMENT OF INDIA DEFENCE LOK SABHA

UNSTARRED QUESTION NO:4251 ANSWERED ON:29.08.2011 FUNDS FOR WELFARE OF EX-SERVICEMEN Thakur Shri Anurag Singh

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Himachal Pradesh Government has sought funds under Resettlement and Rehabilitation head from the Union Government for the welfare schemes for Ex-servicemen, war widows and their dependents being run by the Sainik Welfare Department of the State;
- (b) if so, the details thereof; and
- (c) the time by which the funds are likely to be sanctioned/released?

Answer

MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAM RAJU)

(a) to (c): A proposal of Himachal Pradesh Government seeking funds of approximately `2.20 Crores as Central share for welfare of Ex-servicemen and their dependents in HP for 2011-12 has been received in Kendriya Sainik Board (KSB). The proposal is under process in KSB and funds will be released in accordance with the rules and procedures governing release of funds in due course.